

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION
Dated 2nd, November, 2020

No. HCM.II/184/2015-Estt/ 2801 : In view of administrative exigency of service and for better administration of justice, the Hon'ble, the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Judicial Officers as under:

Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Handover charge to
1.	Shri. Kerbor Jinson Lyngdoh	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.	Joint Registrar (Listing) cum OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya.	Shr. Albert W. Lanong transferred and posted as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.
2.	Shri. Albert W. Lanong.	Joint Registrar (Listing) High Court of Meghalaya.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.	Shri. Kerbor Jinson Lyngdoh transferred and posted as Joint Registrar (Listing) cum OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya.

The Judicial Officers in **serial No. 1 and 2** are to join their respective postings on or before **10th, November 2020**.

By order,


REGISTRAR (JUDICIAL SERVICE)

Memo No. HCM.II/184/2015-Estt/2801-A

Dated Shillong 2nd, November 2020

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.



5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest concerned Judicial Officer with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The I/C District & Sessions Judge, Resubelpara.
9. Shri. Kerbor Jinson Lyngdoh, Chief Judicial Magistrate cum Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.
10. Shri. Albert W. Lanong, Joint Registrar (Listing), High Court of Meghalaya.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
13. The Treasury Officer, Shillong/ Resubelpara for information and necessary action.
- ✓ 14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
15. Office File.



REGISTRAR (JUDICIAL SERVICE)